



NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.126/252/HDB/2017
NAME OF THE COMPANY	Greenrays Enersol Pvt Ltd
NAME OF THE PETITIONER(S)	Greenrays Enersol Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Darga Mabu Basha	PCS	csdmbasha@gmail.com 9493851015	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri Darga Mabu Basha, Ld. Counsel for Petitioner.

Orders Reserved. The Ld. Counsel for Petitioner is directed to file a fresh Affidavit.

Member (T)

pc

Member (J)